

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154 of 2013 & I.A. No. 222 of 2013

Dated : 30th October, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s. Lanco Kondapalli Power Ltd. Appellant (s)

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Ms. Perna Priyadarshini
Mr. Gautam Chawla

Counsel for the Respondent (s) : Ms. Swapna Seshadri for R-2.

ORDER

Heard the learned counsel for the appellant for some time.

Post the matter for further hearing on **31st October, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**